NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/55/2017

NAME OF THE PETITIONER(S)

: STAND21 FRANCE

NAME OF THE RESPONDENT(S)

: STAND21 EXPORTS (I) PVT LTD & 4 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. CN. Nuanjan

K.p. Dadia

Coursel for Respondents 2 to 5

Dominic S. David For S. Mutundan P. G. r. dhann

Counsel for Pet.

ORDER

Counsels for both the parties are present. Counsel for R2 to R5 present and prayed for time to file counter to the main CP. At request, time is enlarged. Put up on 08.01.2018 at 10.30 A.M.

> rse -(CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

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